

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	MA(C/ACT)/9/KOB/2024 in CP(C/ACT)/12/KOB/2023
SECTION	RULE 11 NCLT
NAME OF PARTIES	SANKAR P PANICKER V/S ASHARAFALI KALLIKUNNEL SYED MUHAMMED & 4 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER
RESPONDENTS ADVOCATE/ PROFESSIONAL	SREEPRIYA KALARIKKAL (CS).

02 May 2024

O R D E R

MA(C/ACT)/9/KOB/2024 in CP(C/ACT)/12/KOB/2023

Learned Mediator, Mr. Sankar P Panicker is physically present in Court. Learned Authorised representative, Ms. Sreepriya Kalarikkal appears physically on behalf of the Petitioners in the main CP. Learned Counsel, Mr. Nebil Nizar appears physically on behalf of the Respondents in the main CP.

This is an MA bearing No. 9/KOB/2024 filed by the Mediator appointed by this bench under Rule 11 of NCLT Rules, 2016 to place on record the Mediation Report dated 22.04.2024.

The report reads that the Mediator has taken various efforts, however, the parties could not arrive at a consensus, hence mediation failed.

The said report of the mediator is discussed in detail and taken on record.

(2)

Counsel for the Petitioners and Respondents submits that the fee of the Mediator as indicated in order dated 21.12.2023 in main CP(C/ACT)/12/KOB/2023 shall be paid forthwith.

With the aforesaid observations, this MA(C/ACT)/9/KOB/2024 is **allowed and disposed of.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**